

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 22-09-2025 To 22-09-2025~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner                                                                   | Name of Learned Advocate | Compliance By Date | List of Defect(s)                                                                                                                         |
|--------|-----------|------------|--------------------------------------------------------------------------------------|--------------------------|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | CO        | 3637/2025  | SOMNATH JANA<br>Mobile:9836751483<br>Email:MOU.PANDIT@GMAIL.COM                      | MOUMITA PANDIT           | 31-10-2025         | TYPE COPIES OF HAND WRITTER PAGES IN ORIGINAL ORDER MISSING                                                                               |
| 2      | CO        | 3664/2025  | LAKKHI SHARMA<br>Mobile:7980641639<br>Email:TUPUR.BANERJEE999@GMAIL.COM              | UPASANA BANERJEE         | 31-10-2025         | RESPONDENT 6 PINCODE MISSING                                                                                                              |
| 3      | CPAN      | 1684/2025  | PRASNTA PAL<br>Mobile:9143171128<br>Email:SUBRATAGHOSH049@GMAIL.COM                  | SUBRATA GHOSH            | 31-10-2025         | PETITIONER NAME WRONG                                                                                                                     |
| 4      | CRA (DB)  | 372/2025   | XXX<br>Mobile:8670508889<br>Email:DIPANNITALAHA6@GMAIL.COM                           | DIPANNITA LAHA           | 31-10-2025         | VG ID DISCLOSED                                                                                                                           |
| 5      | CRA (DB)  | 375/2025   | XXX<br>Mobile:7003415384<br>Email:BISWAS.STEVEN@GMAIL.COM                            | STEVEN SOURODIP BISWAS   | 31-10-2025         | AMEND THE CHIEF JUSTICE NAME.                                                                                                             |
| 6      | CRA (DB)  | 380/2025   | GOUTAM DAS<br>Mobile:7003372991<br>Email:ADVOCATE.DDUTTA@GMAIL.COM                   | DATTATREYA DUTTA         | 31-10-2025         | ATTACH LIST OF DATES AND SYNOPSIS                                                                                                         |
| 7      | CRM (A)   | 3465/2025  | HARSHAD TANTIA<br>Mobile:9038085877<br>Email:DEBAPRIYA.LAWYER@GMAIL.COM              | DEBAPRIYA SAMANTA        | 31-10-2025         | IN 1ST PAGE OR PRAYER PARA MENTION G.R. CASE/P.T.N NO/SL. NO/SPL. CASE NO OR ANY OTHER CASE NO. WHICH IS PENDING BEFORE LD ADJ-I, PURULIA |
| 8      | CRM(M)    | 1789/2025  | PETITIONER<br>Mobile:9830914741                                                      | SOUJANYO PATTANAYAK      | 31-10-2025         | 1) PETITIONER IDENTITY AND RELATIVES IDENTITY HAVE BEEN DISCLOSED IN CERTIFIED COPY                                                       |
| 9      | CRM(M)    | 1804/2025  | ANTAR GAIN<br>Mobile:8240798935<br>Email:JUNELISSAMODAK@GMAIL.COM                    | JUNE MODAK               | 31-10-2025         | 1) LD TRIAL COURT REJECTION DATE WRONG IN 1ST PARA .... 2) P.S. DETAILS WRONG IN PRAYER PARA                                              |
| 10     | CRM(M)    | 1806/2025  | KHAIRUL SAIKH @ KHERUL SHEIKH<br>Mobile:7001596553<br>Email:OINDRILASINHA5@GMAIL.COM | OINDRILA SINHA           | 31-10-2025         | 1) IN 1ST PARA, MENTION WHETHER PETITIONER MOVED ANY BAIL PETITION BEFORE HONBLE HIGH COURT OR NOT.                                       |
| 11     | CRM(M)    | 1808/2025  | BIJOY SINGH                                                                          | OINDRILA SINHA           | 31-10-2025         | 1) MENTION ORDER DATE OF CRM(DB)                                                                                                          |

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|        |           |            | Mobile:7001596553<br>Email:OINDRILASINHA5@GMAIL.COM                                                                 |                          |                    | 3012/2024 IN 1ST PARA ... 2) V.G. / HER RELATIVE NAME HAS BEEN DISCLOSED IN THE LETTER ADDRESSED TO LD. P.P. |
| 12     | CRR       | 4354/2025  | BAISALI BANERJEE<br>Mobile:9830656205<br>Email:UDAYC638@GMAIL.COM                                                   | ASISHWARYA DATTA         | 31-10-2025         | G.R CASE NOT MENTIONED IN THE PETITION.                                                                      |
| 13     | CRR       | 4377/2025  | KISHORE GHATAK<br>Mobile:9647817029<br>Email:TRIPARNA.S.ROY@GMAIL.COM                                               | TRIPARNA ROY             | 31-10-2025         | NAME OF THE P.S GIVEN IN THE PETITION IS WRONG.                                                              |
| 14     | FMAT      | 407/2025   | MATIUR RAHMAN<br>Mobile:9674063626<br>Email:SURANJANA@SAMYAKKATTORNEYS.COM                                          | SURANJANA CHATTERJEE     | 31-10-2025         | SYNOPSIS, LIST OF DATES, ORDE4R PHOTOCOPY NOT ATTACHED TO THE PETITION                                       |
| 15     | FMAT      | 410/2025   | REGIONAL DIRECTOR<br>Mobile:9831103362<br>Email:SHIVCHANDRAPRASAD504@GMAIL.COM                                      | SHIV CHANDRA PRASAD      | 31-10-2025         | SYNOPSIS,LIST OF DATES,PHOTOCOPY OF ORDER MISSING                                                            |
| 16     | MAT       | 1694/2025  | UTPAL MITRA<br>Mobile:9903836098<br>Email:SOUVAVA.MUKHERJEE88@GMAIL.COM                                             | SOUMAVA MUKHERJEE        | 31-10-2025         | THROUGH NOT DONE ON SECOND JUDGES COPY                                                                       |
| 17     | RVW       | 324/2025   | M/S. ASHMI ENGINEERING AND ADVISORY SERVICE PVT. LTD. AND ANR.<br>Mobile:9830742482<br>Email:MAITYSURYA64@GMAIL.COM | SURYA MAITY              | 31-10-2025         | SYNOPSIS.LIST OF DATES , ORDER NOT ATTACHED TO THE PETITION                                                  |
| 18     | RVW       | 325/2025   | SAHAJAHAN SK AND ANR.<br>Mobile:8582827051<br>Email:RJATSINHAROY28@GMAIL.COM                                        | RAJAT SINHA ROY          | 31-10-2025         | NO SYNOPSIS , LIST OF DATES , ORDER PHOTOCOPY ATTACHED TO THE PETITION.                                      |
| 19     | WPA       | 22914/2025 | SANDIP SARKAR<br>Mobile:9830241146<br>Email:ARITRAGHOSH501@GMAIL.COM                                                | ARITRA GHOSH             | 31-10-2025         | PETITIONER DISTRICT MISSING                                                                                  |
| 20     | WPA       | 22917/2025 | APARNA RAY<br>Mobile:8972572577<br>Email:NEPESHMAJHI@MGAIL.COM                                                      | NEPESH MAJHI             | 31-10-2025         | ADV SIGNATURE MISSING IN 0 PAGE                                                                              |
| 21     | WPA       | 22956/2025 | PANDITPUR SAMABAY KRISHI UNNAYAN SAMITY AND ANR.<br>Mobile:9874116893<br>Email:BHATTACHARYA.AVIROOP@GMAIL.COM       | AVIROOP BHATTACHARYA     | 31-10-2025         | ADV CERTIFICATE MISSING IN PRAYER PAGE                                                                       |
| 22     | WPA       | 22962/2025 | SANJAY HALDER<br>Mobile:6290181725                                                                                  | ABHINABA MUKHERJEE       | 31-10-2025         | COMMISSIONER SIGN MISSING IN AFFIDAVIT                                                                       |

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| 23     | WPA       | 23283/2025 | Email:ABHINABADROCK@GMAIL.COM<br>THE EXECUTIVE ENGINEER, REPR. BY BHUTAN INVESTIGATION DIVISION<br>Mobile:9239064595<br>Email:KALIDASSAHA04@GMAIL.COM | KALIDAS SAHA             | 31-10-2025         | FILE HAS BEEN RENAMED TO F-WP.CT-213/2025, DATED.22.09.2025        |
| 24     | WPA       | 23354/2025 | SUCHANDAN CHAKROBARTY<br>Mobile:9831939872<br>Email:TARASANKARSAMANTO-2@GMAIL.COM                                                                     | TARASANKAR SAMANTA       | 31-10-2025         | SHORT LIST OF DATES PAGE MISSING,INITIAL PAGES NOT IN PROPER ORDER |

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